BENCH-II

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P. No. 73/2015 I.A. No. 83/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

Name of the Company		Kajal Das -Vs- Shivam Infraestate Pvt.Ltd. & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. PATITA PABAN BISHUAN ROLV | RILOY
2 ARITRA BASU, AND

1. Broater Kr. Dey, Adr Applicant/petitione Box 2. Anjane Barreyer, Adr 2

21/7/12

2\.07.2017 - C.P. No. 73 / 2015, I.A. No. 83 / 2017 - Kajal Das -Versus- Shivam Infraestate Pvt. Ltd. & Others.

ORDER

Ld. Lawyer on behalf of the petitioner and respondent no. R 1 to R 4 are present.

In view of the order dated 21.06.2017 Bearing Order No. 25 / 2 / 2017 – NCLT dated 12.06.2016, this matter may be placed before Bench No. I. on 10.08.2017.

(MANORAMA KUMARI) MEMBER (J)